## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 97/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava

V/s.

M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u> 1.	NAME Binfal Saman PlbMi Kalli Kalenwoh	DESIGNATION Adv for per toner	SIGNATURE
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## <u>Common Order</u> <u>CP No.32 & 33/111/CLB/MB/MAH/2010</u> <u>CP No.97 & 98/397-398/CLB/MB/MAH/2010</u>

On the Affidavit filed by the Petitioner side, Respondents are at liberty to file reply to the same within 15 days.

List this matter for hearing on 16.1.2017

sd/-

B.S.V. PRAKAŠH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)